



HIGH COURT OF BOMBAY AT GOA

FOR WEDNESDAY, THE 31ST MAY, 2023

LIST OF APPEAL UNDER ARBITRATION ACT (DIVISION BENCH) READY MATTERS AS ON
31-05-2023

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
1	AUA/4/2022	STATE OF GOA THR. THE EXECUTIVE ENGINEER, WORK DIVISION VII (NH), PWD, PANAJI VS U.P. STATE BRIDGE CORPORATION LTD.,	ADV. CORREIA MARIA SIMONE JUDITH	ADV. SHIVAN DESAI BHANDANKER VARUN PRADEEP COTA VIEGAS MARIA CARMEL TERESA DE JESUS ANIROODH C. SARDESAI

ASSISTANT REGISTRAR
HIGH COURT OF BOMBAY AT GOA,
PORVORIM - GOA

Causelist generated on 31-05-2023 11:27:28